

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.473/251(1)/2017

CORAM: SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE PARTIES: Microfine Mercantile Company Pvt Ltd

V/s.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1)

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**ORDER**

**CP 473/252(1)/2017**

Wrongly on Board.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)